


NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/98/2016  
NAME OF THE PETITIONER(S) : E. Ravi Kumar Naidu & 10 others  
NAME OF THE RESPONDENT(S) : Kandhari Fruitpack Pvt. Ltd. & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	ANIRUDH KRISHNAN B.A. JIJAY PRASANNA. 9566658901.	PETITIONER	
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ORDER

Counsel for petitioner called but absent. No representation. Proxy counsel representing senior counsel for R2 present. No representation on behalf of R1 & R3. Counsel for R2 reported that arbitration proceedings are going on in the Delhi High Court. Time extended at request of R2. Put up on 07.03.2017 at 10.30 A.M.

  
(K.Anantha Padmanabha Swamy)  
Member (Judicial)